

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/95/2021, IA(IBC)/1778/2023 in CP(IB) No.296/9/HDB/2020
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Bhagirathi Infrapower Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/95/2021**

**Present:** Ld. Counsel Ms. Lekha Reddy for the Applicant.

Ld. Counsel Dr. S V Ramakrishna for the Respondent.

At the request of the counsel for the applicant, **matter is adjourned to 29.02.2024.**

**IA (IBC)/1778/2023**

**Present:** Ld. Counsel Dr. S V Ramakrishna for the Applicant.

Ld. Counsel Ms. Lekha Reddy for the Respondent.

It is stated by the Respondent that the counter has been e-filed, but physical copy of the counter has not been filed. Let physical copy be filed by the next date of hearing. **Matter is adjourned to 29.02.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**